

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P NO.309/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company		Amrex Marketing Pvt Ltd & Ors. -Vs- Tinnevelly Tuticorin Investment Ltd & Ors.	
Under Section		58-59	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ARVIND PARASRAMKA

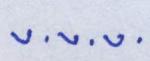
PETITIONERS

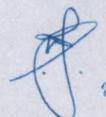

 25/10/2017

1. Mr. V.V.V. Sankar
2. Mr. Nikhil Jhunjhunwala

Resp no 5

Rep no. 1


 25/10/17


 25/10/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 and 5 are present.

Ld. Counsel for the petitioner informed that no reply has been filed by the respondents.

List on 01/12/2017 for hearing.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)